

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.205  
CP 44 of 2017

**Proceedings under Section 241 of Co. Act, 2013**

**IN THE MATTER OF:**

Amitbhai H Modi

.....Applicant

V/s

Aishwarya Lifestyle Pvt Ltd

.....Respondent

**Order delivered on: 18/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Jaimin Dave, Adv. a.w. Ms. Hirwa Dave, Adv.

For the Respondent

: Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv.

**ORDER**

Learned counsel for the applicant appears and seeks adjournment.

Re-list for further consideration on 19.09.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**